

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No.637 of 2019

IN THE MATTER OF:

Liberty House Group Pte. Ltd.

...Appellant

Versus

**MR. Dinkar T. Venkatasubramanian, R.P. of
Castex Technologies Ltd. & Anr**

...Respondents

Present

**For Appellant: Mr. Krishnendu Datta, Ms. Prachi Johri and Ms. Pallavi
Srivastava, Advocates.**

**For Respondent: Mr. Sumesh Dhawan Advocate for Ex- Directors.
Mr. Sanjay Bhatt and Ms. Srishti Kapoor Advocates for RP**

O R D E R

22.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 20th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthy Narahari]
Member (Technical)

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